

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

IA 55/2024 IA 56/2024 In CP/20(MB)20242

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **DEEPAK T PAI RAIKAR V/s BROWN**
PACKAGING SYSTEM PRIVATE
LIMITED

Section 241(1) Sec. 242(4) Sec. 244(1) Section 246 of the Companies
Act, 2013

ORDER

1. Mr. Shyam Kapadia, learned Counsel a/w Adv. Sanaea Laskari a/w Adv. Shubham Dhamnaskar, Advocate appeared for the Petitioner.
2. Mr. Madhukar Dalvi, Advocate a/w Ms. Shraddha Talkar, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent seeks some more time to file reply stating that Respondent is senior citizen and is also diagnosed with Cancer. Time granted.
4. Interim order to be continued till next date of hearing.
5. Registry is directed to accept hard copy of the petition.
6. List this matter on **14.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)